COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO 376 OF 2018 & IA NOS. 1814 & 1815 OF 2018

Dated: 17th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of: Laxmi Organic Industries Limited	Versus	Appellant(s)
Maharashtra Electricity Regulatory Commission & Anr.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Mr. Subir Kumar
Counsel for the Respondent(s)	:	

ORDER

Issue notice regarding admission and also in IA No. 1814 of 2018 and in IA No. 1815 of 2018 returnable on 17.01.2019. Dasti, in addition, is permitted.

The second Respondent is directed not to precipitate in the matter till the next date of hearing.

List the matter for admission on 17.01.2019.

(Ravindra Kumar Verma) Technical Member mk/bn (Justice N.K. Patil) Judicial Member